नेतृत्व की विचारधारा का प्रण है, जिसके यहां तीन तलाक से बहनों को मुक्ति मिलने का प्रण है, जिसके यहां मातृ-शक्ति को सम्मान, अधिमान और मान मिलता है।

मान्यवर, परंपराओं के जाल काटने के लिए बहुत लगन, ध्येय और सहनशीलता की आवश्यकता होती है, इसलिए कहा गया है:-

"रिवाइतों की सफें सबसे कट नहीं सकतीं,
कई बरस में कोई एक जाल काटता है।"

महिला आरक्षण विधेयक पर 27 वर्षों के मौन का जाल, राजनीतिक दलों के गलियारों में इस विधेयक पर पसरे अंधेरे का जाल जिस व्यक्ति ने काटा, उन्हें केवल भारत ही नहीं, बल्कि समूचा विश्व; भारत की नारी ही नहीं, बल्कि पूरी सृष्टि की मातृ-शक्ति आदरणीय नरेन्द्र मोदी जी के नाम से जानती है और आने वाले समय में जानेगी। अब इस देश की महिलाएं लोकतंत्र के इस शीर्षस्थ मंदिर और विधान सभाओं में 33 प्रतिशत महिलाओं को देखेंगी। यह देश के इतिहास का सबसे निर्णायक मोड़ है। अब नेतृत्व करने का अवसर है और यह अवसर देकर इतिहास किसने बनाया - आदरणीय प्रधान मंत्री श्री नरेन्द्र मोदी जी ने यह इतिहास बनाया है। आज यह मार्ग प्रशस्त हुआ है, इसे जल्दी लागू करने की बात की जा रही है। इसमें जातिगत आरक्षण न होने के कारण इसे अपूर्ण बताया जा रहा है। लेकिन आप इंतजार कीजिए, चिंता करने की जरूरत नहीं, यह प्रधान मंत्री जी का मातृ-शक्ति को 33 प्रतिशत का वायदा है और देश की मातृ-शक्ति को पूरा विश्वास है कि 'मोदी है तो मुमकिन है।' मैं इस देश की मातृ-शक्ति मां-बेटियों के चेहरों पर छाए उल्लास को पढ़ सकती हूं। मैं उनकी उम्मीदों के तेज को देख सकती हूं। इस बड़ी पहल और बड़े साहस के लिए मैं पुनः माननीय प्रधान मंत्री जी का आभार व्यक्त करती हूं और इस विधेयक का स्वागत करती हूं, समर्थन करती हूं, धन्यवाद।

STATUTORY RESOLUTIONS

Levying of Export Duty on exports of Onions and exports of Parboiled Rice

MR. CHAIRMAN: Hon. Members, a notice for Statutory Resolutions has been received from the Government and I have admitted the same. In view of the urgency, I have also permitted the Minister concerned to move the same now. Shri Bhagwat Karat to move the following Resolutions:- (i) "In pursuance of Section 8 of the Customs Tariff Act, 1975, this House hereby approves of notification No. 47/2023-Customs, dated 19th August, 2023 [G.S.R. 616(E), dated 19th August, 2023], which seeks to amend the Second Schedule of the Customs Tariff Act, in order to levy Export duty on exports of Onions, falling under HS Code 0703 10." and, "In pursuance of Section 8 of the Customs Tariff Act, 1975, this House hereby approves

of notification No. 49/2023- Customs, dated 25th August, 2023 [G.S.R. 628(E), dated 25th August, 2023], which seeks to amend the Second Schedule of the Customs Tariff Act, in order to levy Export duty on exports of Parboiled Rice, falling under HS Code 1006 30 10."

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. BHAGWAT KARAD): Sir, I move the following Resolutions:-

(i) "In pursuance of Section 8 of the Customs Tariff Act, 1975, this House hereby approves of notification No. 47/2023- Customs, dated 19th August, 2023 [G.S.R. 616(E), dated 19th August, 2023], which seeks to amend the Second Schedule of the Customs Tariff Act, in order to levy Export duty on exports of Onions, falling under HS Code 0703 10." and,

(ii) "In pursuance of Section 8 of the Customs Tariff Act, 1975, this House hereby approves of notification No. 49/2023- Customs, dated 25th August, 2023 [G.S.R. 628(E), dated 25th August, 2023], which seeks to amend the Second Schedule of the Customs Tariff Act, in order to levy Export duty on exports of Parboiled Rice, falling under HS Code 1006 30 10."

The questions were put and the motions were adopted.

GOVERNMENT BILL

The Constitution (One Hundred and Twenty-Eighth Amendment) Bill, 2023 - *Contd.*

MR. CHAIRMAN: Now, Shri Kartikeya Sharma. While I understand that it is the maiden speech of the hon. Member, but given the time constraint, I am sure he will use his discretion.

SHRI KARTIKEYA SHARMA (Haryana): Mr. Chairman, Sir, thank you so much and I seek your indulgence. I rise in favour of the Nari Shakti Vandana Bill, the 128th Constitution (Amendment) Bill. I want to express my speech with two lines from Nawaz Deobandi, which says:

सफ़र में मुश्किलें आएं तो जुर्रत और बढ़ती है,
कोई जब रास्ता रोके तो हिम्मत और बढ़ती है।